

22

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 31.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) No. 62/230/HDB/2018 Connected With CA(CAA) No. 119/230/HDB/2017
NAME OF THE COMPANY	MNRR Agriinfra Projects Pvt Ltd(Transferor Co.3)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy	Advocate	vvr@vkrassociates.com 9542239039	V.V. Rami Reddy

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. Anil Kumar	Counselor O.L.	9440569156	M.A.K.

ORDER

Learned counsel Mr.V.Venkata Rami Reddy present for Petitioner. Learned counsel Mr.M.Anil Kumar present for OL.

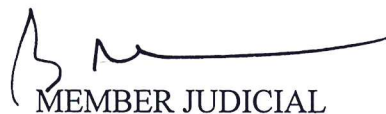
Petitioner filed proof of publication.

Petitioner filed proof of service of notice on statutory authorities.

Representation of RD and OL received.

Reply filed by the Petitioner on the representation of RD.

For hearing, List the matter on 07.09.2018.


MEMBER JUDICIAL